(c) what are the developmental projects likely to be affected or abandoned as a result thereof?

THE MINISTER OF RAILWAYS (SHRI K. HANUMATHAIYA) : (a) The Planning Commission have been approached to provide additional funds to the extent of Rs. 125 crores.

- (b) No. Sir
- (c) Certain gauge conversions, new lines, some line capacity works and certain items of rolling stock.

## Uniform system of Billing for Electricity for Agricultural Purposes

1387. SHRIP. NARASIMHA REDDY: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the Central Government propose to persuade the States to adopt uniform system of billing for electricity supplied for agricultural purposes on percropped-acre basis with provision for recovery of the charges along with land revenue; and
- (b) if not whether the Central Government propose to intervene to revise or subsidise the present levy at least in dry upland areas involving all-the-year round deep-lift-irrigation?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KAREEL) : (a) Power consumption for agricultural pumping depends not only on the area of irrigation but also on the lift of water which varies from place to place. Therefore, if electricity charges are fixed only on acreage basis, it will result in the discrimination between the same category of consumers. Hence uniform system of billing for electricity on cropped acreage basis is not practicable. Electricity charges and land revenue are realised by different authorities and therefore provision for recovery of electricity charges along with land revenue is not feasible.

(b) With a view to encourage agricultural production, promotional tariffs for agricultural purposes have been intorduced by the State Electricity Boards. There is no proposal to subsidise the electricity rates for agricultural purposes by the Centre.

## Decline in Exports of Textiles

1388. SHRI S. R. DAMANI : Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the figures of cotton textile exports during the first 9 months of 1971 and the corresponding figures for the last two vears.
- (b) in case there is a decline this year, the quantity and value-wise figures for mill-made cloth, yarn, cotton apparel and hosiery; and
- (c) the reasons therefor and the steps taken to achieve larger exports?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) to (c). A statement is attached.

## Statement

## Value in Rupees Lakhs Quantity. Cotton piece-goods mill made in Lakh Sq Metres Quantity for Cotton yarn in Lakh Kgs.

Period '	Cotton P Goods m			Cotton Yarn	Cotton Apparel Value	Cotton Hosiery	Other Cotton Mfg. Value	Total Value
	Quantity	Value	Quan	tity Value		Value		
Jan./Sept. 71 (estimated)	2917.0	487:.1	81.4	831.6	703.5	8.7	1206.9	7629.8
Jan./Sept. 70 Jan./Sept. 69		4606.3 4576.4		2217.2 1818.0	494.8 338.1	15.0 16.4	1098.7 1023.3	8432.0 7772.2